

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
STARRED QUESTION NO. 266
ANSWERED ON 22.03.2022

COMPUTERS TO PANCHAYATS UNDER RGSA

*266. DR. G RANJITH REDDY:
SHRIMATI KAVITHA MALOTHU:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details and the number Panchayats in the country, State-wise;
- (b) whether the Government has provided computers under Rashtriya Gram Swaraj Abhiyan (RGSA) to Panchayats;
- (c) if so, the details of Panchayats that have been given computers and technical manpower i.e. computer literate persons in the State of Telangana, district-wise;
- (d) the details of requests received for sanction of computers and technical manpower from the Government of Telangana during each of the last five years; and
- (e) the steps taken by the Ministry in this regard to provide computers and manpower to Panchayats under RGSA?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI GIRIRAJ SINGH)

- (a) to (e) A statement is laid on the table of the House.

**STATEMENT REFERRED TO IN PARTS (a) to (e) IN REPLY TO LOK SABHA
STARRED QUESTION NO. 266 FOR ANSWER ON 22.03.2022 REGARDING
COMPUTERS TO PANCHAYATS UNDER RGSA**

(a) Details of all levels of Panchayats in the country is at **Annexure-I**.

(b) Yes Sir.

(c) to (e) Panchayat being State subject, providing computers and manpower for Gram Panchayats (GPs) is primarily the responsibility of States. However, Ministry, under the scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) being implemented w.e.f. 2018-19, has been supplementing the efforts of all States, including Telangana, towards supporting functioning of GPs by providing computers for GPs and technical manpower at Block/cluster of Panchayats as proposed by States in their Annual Action Plan and approved by Central Empowered Committee on a limited scale. Financial support for computer and technical support for Gram Panchayats were not provided under the erstwhile scheme of Capacity Building-Panchayat Sashaktikaran Abhiyan (CB-PSA) implemented during 2016-17 & 2017-18. District-wise information is not maintained centrally. Details of computer and technical support proposed by State of Telanagana and approved there upon under the scheme is at **Annexure-II**.

Annexure-I

Annexe referred to in reply to part (a) of the Lok Sabha Starred Question No. 266 answered on 22.03.2022

Details of all levels of Panchayats in the country

Sl. No.	State Name	District Panchayats	Intermediate Panchayats	Village Panchayats
1	Andaman and Nicobar Islands	2	N.A.	70
2	Andhra Pradesh	13	660	13371
3	Arunachal Pradesh	25	N.A.	2108
4	Assam	26	192	2197
5	Bihar	38	534	8151
6	Chhattisgarh	27	146	11658
7	Goa	2	N.A.	191
8	Gujarat	33	248	14288
9	Haryana	22	142	6225
10	Himachal Pradesh	12	81	3615
11	Jammu and Kashmir	20	275	4291
12	Jharkhand	24	263	4351
13	Karnataka	31	229	5963
14	Kerala	14	152	941
15	Ladakh	2	31	193
16	Lakshadweep	1	N.A.	10
17	Madhya Pradesh	51	313	22735
18	Maharashtra	34	351	27899
19	Manipur	6	N.A.	161
20	Odisha	30	314	6798
21	Puducherry	N.A.	10	108
22	Punjab	22	151	13241
23	Rajasthan	33	352	11304
24	Sikkim	4	N.A.	185
25	Tamil Nadu	37	388	12525
26	Telangana	32	540	12769
27	The Dadra and Nagar Haveli and Daman and Diu	3	N.A.	38
28	Tripura	8	35	591
29	Uttarakhand	13	95	7791
30	Uttar Pradesh	75	826	58189
31	West Bengal	22	344	3339
	Total	662	6672	255296

* NA- Not Applicable

Annexure-II

Annexe referred to in reply to part (c) to (e) of the Lok Sabha Starred Question No. 266 answered on 22.03.2022

Details of Computer and technical manpower proposed and approved to State of Telanagana

Year	Computers		Administrative & Technical Manpower	
	Proposed New	Approved New	Proposed	Approved
2018-19	532	532	205	205
2019-20	1569	1569	539	539
2020-21	245	245	539	539
2021-22	0	0	539	539
Total	2346	2346	1822	1822

Note: The carryover activities under computerisation are also approved as proposed by State.